## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 110(ND)/2013 CA NO.

CORAM:

S.NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

> > SIGNATURE

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2016

NAME OF THE COMPANY:

Vikram Bakshi

V/s.

M/s. Connaught Plaza Resturants Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

DESIGNATION REPRESENTATION MR. TEUTI WAR IA 2 MR. KARAN MEHRA

3 MI. ADMKAN GITOSH

NAME

4.M2 ABINNSH BARIK

5. Sumit Chopra AN ] Respondents No. 2, 6 & 4

The matter has been received from Court No. 2. Parties are seeking time.

Therefore, hearing is deferred to 10.08.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

29th July, 2016 (P.K. SUD)